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#32 to 37

% 24.01.2011

Present: Mr. Sanjeev Sabharwal, Sr. Standing Counsel for the Revenue/appellant.
Mr. Ajay Vohra with Ms. Somnath Shukla and Mr. Somnath Shukla, Advocates for the assessee/respondent.

(COMMON ORDER)

+ITA Nos.900, 901, 902, 903, 904, 905/2008

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The issue raised in these appeals is covered by the judgment of this Court in the case of **Director of Income Tax Vs. Galileo International Inc. [224 CTR 251]**.

Following that decision, these appeals are dismissed.


A.K. SIKRI, J.
M.L. MEHTA, J.

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JANUARY 24, 2011
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